

(b) if so, the reasons therefor and the remedial measures taken ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (KUMARI KAMLA KUMARI) : (a) and (b). The

production of goodgrains has been increasing with increase in area under high yielding varieties programme, coupled with increase in area under irrigation and increase in consumption of fertilisers except during 1979-80 which was a drought year. This is evident from the figures given below :—

Items	Units	1977-78	1978-79	1979-80	1980-81 (estimated)
1. Foodgrains production	Million Tonnes	126.41	131.90	108.85	133.00
2. Area under High Yielding Varieties Programme.	Million Hectares	38.93	41.10	38.38	45.20
3. Irrigated area	Million Hectares	49.50	51.60	53.80	55.60
4. Fertilisers consumption	Lakh Tonnes	42.90	51.17	52.55	55.16

Resettlement of Scheduled Caste and Landless persons by DDA

3151. SHRI CHINTAMANI PANIGRAHI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether D.D.A. has formulated a housing programme for the resettlement of Scheduled Caste and landless persons in Urban villages of Delhi; and

(b) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) and (b). The DDA has prepared a scheme to resettle the Scheduled Castes/Landless agricultural labourers who were workers on agricultural fields belonging to others in areas acquired under the Scheme of Large Scale Acquisition, Development and Disposal of Land in Delhi.

Setting up of Sugar Mills in Private Sectors

3152. SHRI CHITTA BASU: Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 976 on 23 February, 1981 regarding increase of Sugar production and state:

(a) whether any proposal has been received from the Private Sector;

(b) if so, details thereof (State-wise); and

(c) at what stage the proposals rest now?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (KUMARI KAMLA KUMARI): (a) Since the issue of guidelines by the Government in July 1980 regarding the policy of granting licences for the establishment of new sugar factories during